

From:

Nikesh Kumar Sinha,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Ravi Kumar Bhaskar, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
2. Mr. Anil Kumar III, S.D.J.M., Bokaro.
3. Mr. Deepak Kumar Sahu, S.D.J.M.-cum-Judge Incharge, Bokaro (Berma at Tenughat).
4. Mr. Rishi Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./ M.L.A., Chaibasa.
5. Mr. Milan Kumar, S.D.J.M.-cum-Addl. Civil Judge (Jr. Div.), Chaibasa (Porahat).
6. Mr. Adnan Aqueeb, S.D.J.M.-cum-Civil Judge (Jr Div.), Chatra.
7. Mr. Nishi Kant, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
8. Mr. Satish Kumar Munda, Civil Judge (Jr. Div.)-cum-Spl. Court, Elected MP/MLA, Daltonganj.
9. Mr. Deepak Kumar, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
10. Ms. Rashmi Agrawal, S.D.J.M, Deoghar.
11. Ms. Sandhya Prasad, Judicial Magistrate, Deoghar.
12. Ms. Sushila Hansda, S.D.J.M., Deoghar (Madhupur).
13. Mr. Shivam Chaurasia, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
14. Mr. Rakesh Raushan, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
15. Mr. Vishal Majhee, Civil Judge (Jr Div.), Dhanbad.
16. Ms. Punam Kumari, Addl. Civil Judge (Jr Div.)-cum-J.M., Dhanbad.
17. Ms. Pratima Oraon, Addl. Civil Judge (Jr Div.)-cum-J.M., Dhanbad.
18. Mr. Jitendra Ram, S.D.J.M.-cum-Spl. Court, Elected MP/MLA, Dumka.
19. Ms. Veena Kumari, S.D.J.M., Garhwa.
20. Mr. Krishna Lohra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Garhwa.
21. Mr. Ravi Choudhary, Civil Judge (Jr. Div.), Garhwa (Nagar Untari).
22. Ms. Sonam Vishnoi, Civil Judge (Sr. Div.)-cum-J.M., Giridih.
23. Mr. Edith Horo, J.M.-cum-Civil Judge (Jr Div.), Giridih.
24. Mr. Surendra Bedia, S.D.J.M., Godda.
25. Ms. Nirmala Barla, S.D.J.M.-cum-Civil Judge (Jr. Div.), Gumla.
26. Mr. Remi Praphul Baa, S.D.J.M. Hazaribagh.
27. Ms. Mariam Hemrom, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Spl. Court, elected MP/MLA, Hazaribagh.
28. Ms. Reema Kumari, J.M.-cum-Civil Judge (Jr. Div.), Hazaribagh.
29. Mr. Pawan Kumar No. II, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
30. Mr. Narendra Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
31. Mr. Bankim Chandra Chatterjee, S.D.J.M., Jamshedpur.
32. Ms. Supriya Rani Tigga, Addl. Civil Judge (Jr Div.)-cum-J.M., Jamshedpur.
33. Ms. Anjilina Neelam Marki, Civil Judge (Jr. Div)-cum-J.M., Jamshedpur.
34. Mr. Amit Alda, S.D.J.M.-cum-Civil Judge (Jr. Div.), Jamshedpur (Ghatshila).
35. Mr. Arvind Kumar, J.M.-cum-Judge I/c, Jamtara
36. Mr. Dinesh Bauri, S.D.J.M.-cum-Civil Judge (Jr. Div.), Khunti.
37. Mr. Manoranjan Kumar No. III, Civil Judge (Sr. Div.)-cum-J.M., Koderma.
38. Mr. Rahul Kumar, J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.), Latehar.
39. Mr. Raj Kalyan, J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.), Lohardaga.
40. Mr. Ajay Kumar Guria, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Pakur.

41. Mr. Rohit Kumar, Civil Judge (Sr. Div.), Ramgarh.
42. Ms. Vidyawati Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M., Ramgarh.
43. Mr. Digvijay Nath Shukla, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
44. Mr. Praveen Oraon, S.D.J.M., Ranchi.
45. Ms. Kaveri Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
46. Ms. Rojleena Bara, Additional Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
47. Ms. Nutan Ekka, Additional Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
48. Mr. Hussamuddin Waris, S.D.J.M., Sahebganj (Rajmahal).
49. Mr. Ravi Prakash Tiwari, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Seraikella-Kharsawan (Chandil).
50. Mr. Anand Mani Tripathi, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div) – I, Simdega.

Subject: - Nomination of 50 Judicial Magistrate 1st Class for attending **one day Interdisciplinary Conference relating to Mines, Minerals & Forest Law (C-8) on 05th February, 2023 (Sunday) through online mode** conducted by **Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend **one day Interdisciplinary Conference relating to Mines, Minerals & Forest Law (C-8) on 05th February, 2023 (Sunday) through online mode** conducted by **Judicial Academy Jharkhand, Ranchi.**

You are, therefore, directed to attend the aforesaid online conference on 05.02.2023 at 10.00A.M. in proper dress, through given link.

The protocol of connectivity in the aforesaid conference is given below:-

- (i) Login time is 9.45 A.M. to 10.00 A.M. Beyond this time, login would not be allowed.
- (ii) Participants are requested to keep themselves logged in even during the break.
- (iii) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (iv) Video shall be kept on throughout the sessions except break time. This is mandatory for considering participants participation in the Course.

Meeting link and other details for Conference on 05th February, 2023 are as follows:

<https://judicialacademyjharkhand.webex.com/judicialacademyjharkhand/j.php?MTID=m89abe9872074c76b2a0e8b7d41a8949c>

Meeting number: 2517 777 8927

Password: t2vRKkCAe27

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/-Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 461 /Apptt.

Dated, Ranchi, the 31/01/2023

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter under Memo No. 74/JAJ dated 25.01.2023/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)